

**SUPREME COURT OF INDIA**

Navnita Roychoudhury

Vs.

Sudipta Roychoudhury

TP(Civil)No.1871 of 2015

(J.Chelameswar and S.Abdul Nazeer,JJ.,)

13.07.2017

**ORDER**

1. Learned counsel for the petitioner seeks leave to withdraw the petition.
2. The transfer petition is accordingly dismissed as withdrawn.